

(c) the steps taken by the Government to check the continuous decline in the term deposits in the banks;

(d) the impact of this decline on advancing the loan; and

(e) the amount of loans advanced by nationalised banks during this period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (e). The deposits of All Scheduled Commercial Banks have increased from Rs. 201822 crores as on the last Friday of July, 1991 to Rs. 215503 crores as on 15th November, 1991. The time deposits, which are part of above, increased from Rs. 166150 crores to Rs. 174415 crores in the above period. It would be seen that deposits in absolute terms have not decreased. The outstanding credit (excluding inter bank credit) of the banks during this period increased from Rs. 117415 crores to Rs. 119149 crores.

[English]

Banking Services Recruitment Boards

3778. SHRI JEEWAN SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to scrap the banking services recruitment boards and to authorise the individual banks to recruit staff; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

Assistance for Development of Handloom sector in Kerala

3779. SHRI T.J. ANJALOSE: Will the Minister of TEXTILES be pleased to state:

(a) the allocation made by the Union Government for the development of handloom sector in Kerala during the years 1990-91 and 1991-92;

(b) whether the Government have received any representations for increasing the allocation;

(c) if so, the details thereof; and

(d) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (d). Allocation of funds to the Handloom Sector is made scheme-wise and not state-wise. Releases are made on the basis of proposals/schemes received from the state governments. During 1990-91 a sum of Rs. 205.63 lakhs was released to the state of Kerala. No releases have been made so far during the current year.

Cases of Sick Industrial Units taken up by BIFR in Kerala

3780. SHRI T.J. ANJALOSE: Will the Minister of FINANCE be pleased to state:

(a) the names and locations of the sick industrial units whose cases have been taken up by the Board of Industrial and Financial Reconstruction (BIFR) from January to October, 1991 in Kerala; and

(b) the details of the decision taken or directions given by the Board in each of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). Board for Industrial and Financial Reconstruction (BIFR) has reported that the following decisions were taken or directions were given by it in respect

of the four industrial companies of Kerala whose references under section 15 of the Sick Industrial Companies (Special Provisions) Act, 1985 were registered with the Board from January to October, 1991:

| <i>Name of the Company</i> | <i>Decision taken Direction given</i> |
|--------------------------------------------------------------------|---------------------------------------------------|
| 1. Veneers & Laminations (I) Ltd. Perumanoor P.O. Cochin-682015 | Declared sick and operating agency appointed. |
| 2. Premier Cables Co. Ltd. MG Road, Ernakulam | -do- |
| 3. Toshiba Anand Batteries Ltd. MG Road Ernakulam | -do- |
| 4. T.K. Chemicals Ltd. Trivandrum | Hearing fixed for 11.12.91, postponed to 28.1.92. |

[*Translation*]

Sale of Cut Pieces by NTC in Bihar

3781. SHRI BHOGENDRA JHA: Will the Minister of TEXTILES be pleased to refer to the reply given to Unstarred Question No. 6444 on April 25, 1990 and state:

(a) whether cut pieces are proposed to be supplied in adequate quantity through the sale depots of National Textile Corporation situated in Bihar to small readymade garments manufactures;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) Does not arise.

(c) Cut pieces are not supplied by NTC through Depots as matter of policy. However,

the small readymade garments manufacturers can approach NTC mills, who will be willing to consider each such case on merits and as per policy guidelines laid down in this regard.

[*English*]

Marketing Support for Precious Stones of Orissa

3782. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to provide marketing support to the precious stones found in abundance in Bolangir and Kalahandi districts of Orissa;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). Government